

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1596
ANSWERED ON:09.03.2007
SPECIALISTS IN DRDAs
Ahir Shri Hansraj Gangaram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has created the posts of specialists/experts to ensure proper functioning of District Rural Development Agencies (DRDAs);
- (b) if so, the details thereof;
- (c) whether the Government is taking any step to fill up the vacancies of specialists/experts with immediate effect; and
- (d) if so, the details thereof alongwith the time frame fixed in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a)to(d) State Governments are allowed to hire qualified and experienced personnel on contract basis for vacant posts in Group `A`, `B` & `C` as per their recruitment rules. The guidelines of `DRDA Administration` have been amended to this effect. State Governments have been advised to fill the vacant posts at the earliest.